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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH :CUTTACK

ORIGINAL APPLICATION NO : 392 OF 1993

DATE OF DECISION : JULY 28 OF 1993

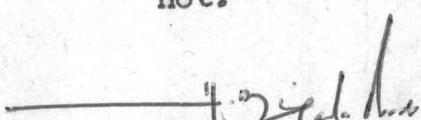
Shri Nalini Kumar Sarangi ... Applicant

Versus

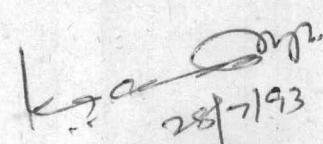
Union of India and others ... Respondents

(For instructions)

1. Whether it be referred to the reporters or not? M
2. Whether it be circulated to all the Benches of the Central Administrative Tribunals or not? M


(H. RAJENDRA PRASAD)
MEMBER (ADMINISTRATIVE)

28 JUL 93


28/7/93
(K.P. ACHARAYA)
VICE CHAIRMAN

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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH : CUTTACK

ORIGINAL APPLICATION NO :392 OF 1993

Date of decision :July 28, 1993

Shri Nalini Kumar Sarangi ... Applicant

Versus

Union of India and others ... Respondents

For the Applicant ... M/s. Deepak Misra,
A.Deo, B.S.Tripathy,
Advocates.

For the Respondents ... Mr.Uma Ballav Mohapatra,
Addl. Standing Counsel
(Central).

C O R A M :

THE HONOURABLE MR. K.P.ACHARYA, VICE CHAIRMAN
A N D

THE HONOURABLE MR. H.RAJENDRA PRASAD, MEMBER (ADMN.)

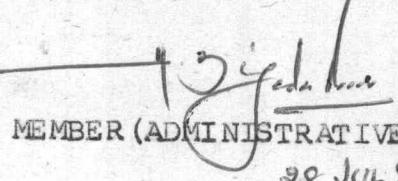
JUDGMENT

K.P.ACHARYA, V.C.

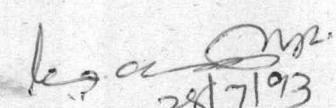
In this application under section 19 of the Administrative Tribunals Act, 1985, the petitioner has a grievance that his case is not being considered for promotion though his juniors have been promoted. In this regard, the petitioner submitted representations contained in Annexure 3 dated 9th July, 1991 and 28th May, 1993 addressed to the Chief Postmaster General and Director General Posts. The representations pending before the authorities should be disposed of within 30 days from the date of receipt of a copy of the judgment. We hope and trust the competent authority

would give a reasoned order. In case the petitioner feels aggrieved, liberty is given to the petitioner to approach this Bench if so advised. This order is passed after hearing learned counsel for the petitioner Mr. Deepak Misra and learned Additional Standing Counsel (Central) Mr. Uma Ballav Mohapatra.

2. Thus, the application is accordingly disposed of. No costs.


MEMBER (ADMINISTRATIVE)

28 JUL 93.


28/7/93
VICE-CHAIRMAN

Central Administrative Tribunal
Cuttack Bench, Cuttack K/K. Mohanty/
28.7.93.